

(b) whether any such centrally sponsored housing scheme has been implemented in Orissa;

(c) if so, the name of those centrally financing housing schemes introduced in Orissa during the current financial year;

(d) if so, the amount allocated to Orissa for this purpose in this year; and

(e) the progress made so far in implementing those schemes?

**THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS  
AND HOUSING (SHRI BHISHMA  
NARAIN SINGH):** (a) There is no such scheme. However, there is a subsidized housing scheme for plantation workers in the Central Sector.

(b) This scheme is applicable only to six plantation States.

(c) to (e). Does not arise.

#### **Return of Wheat Loan**

**3503. SHRI R. N. RAKESH:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have returned all the wheat taken on loans from foreign countries; and

(b) if so, the details thereof, country-wise?

**THE MINISTER OF STATE IN THE  
MINISTRIES OF AGRICULTURE  
AND RURAL RECONSTRUCTION  
(SHRI R. V. SWAMINATHAN):** (a) and (b). The only country from whom wheat loan was taken on replacement basis was U.S.S.R. Against the total quantity of 20.05 lakh tonnes of wheat loan received from that country during 1973-74, value of a quantity of 5.34 lakh tonnes approximately was paid to the U.S.S.R. at the prevailing international prices in Indian currency to be utilised for purchase of goods from

India. After taking into account the quality difference in respect of some quantity of wheat supplied by U.S.S.R. the balance outstanding quantity due to be returned by India came to 14.98 lakh tonnes (approximately). As against that a quantity of 14.96 lakh tonnes (approximately) has already been shipped. It has been proposed to the U.S.S.R. to treat the deliveries as completed.

#### **Sale of Vanaspati by Hindustan Lever**

**3504. SHRI MATILAL HASDA:** Will the Minister of CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 4195 on 14 September, 1981 regarding sale of Vanaspati by Hindustan Lever and state:

(a) details of 755 Metric Tonnes of 'Processed Triglycerides Hydrogenated oils which are reportedly to have been sold in the open market by Hindustan Lever a subsidiary of Uni Lever, U.K. in the year 1974;

(b) under which provision of law, if any, such a sale was permissible to the company; and

(c) the progress of enquiry assured in respect of part (e) of the question?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF CIVIL SUPPLIES  
(SHRI BRAJA MOHAN MOHANTY):**

(a) to (c) M/s. Hindustan Lever Limited are manufacturing vanaspati, margarine, bakery shortening and refined oils for edible purposes which are sold in the market. They also manufacture industrial hard oils for use in the manufacture of soap and, presumably, these have been termed as 'Processed Triglycerides'. But these are used by the concern itself in its captive plant.